

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **06.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : Kikani International Pvt Ltd

**MAIN PETITION NUMBER** : IBA/587/2020

**(IA/MA) APPLICATION NUMBERS**

IA/1457(CHE)/2022

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**ORDER**

The Applicant is represented by the Ld. Counsel Mr. Anant Merathia through video conferencing mode.

List the matter on **10.04.2023** for further hearing.



**[SAMEER KAKAR]  
MEMBER (TECHNICAL)**

MS



**[JUSTICE RAMALINGAM SUDHAKAR]  
PRESIDENT**